MR. DEPUTY CHAIRMAN: The Government has suggested that a discussion should take place. ...(Interruptions)...

श्री एम.वेंकैया नायडुः सर, यह कैसे है। चेयर भी सुओ मोटो होता है क्या ...(व्यवधान)...

श्री उपसभापति:उसमें गलती क्या है? I have not said anything wrong.

SHRI M.VENKAIAH NAIDU: We are not saying it. The entire country is happy about the judgement of the Supreme Court. People are happy.

MR. DEPUTY CHAIRMAN: Who is saying that we are not happy?

SHRI M. VENKAIAH NAIDU: Sir, who is calling the meeting? The Government or the Chair? (Interruptions)...

GOVERNMENT BILLS

The Standards of Weights and Measures (Enforcement) Amendment Bill, 2005

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures (Enforcement) Act, 1985.

The question was put and the motion was adopted.

SHRI SHARAD PAWAR: Sir, I introduce the Bill.

The Standards of Weights and Measures (Amendment) Bill, 2005.

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg your leave to introduce a Bill further to amend the Standards of Weights and Measures Act, 1976.

The question was put and the motion was adopted.

SHRI SHARAD PAWAR: Sir. I introduce the Bill.